Shri Rishang Kelshing: In view of the fact that there is a big difference in the pay scales of Manipurian and non-Manipurian teachers in Government high schools, may I know whether Government will consider the question of removing this disparity and discrimination?

Shri K. D. Malaviya: Yes, this question also is being considered.

ADMINISTRATIVE STAFF COLLEGE

- *633. Dr. Amin: (a) Will the Minister of Education be pleased to state whether any Committee has been appointed by Government to evolve a scheme for the setting up of an Administrative Staff College on the lines of a similar body in U.K.?
- (b) If so, what are its terms of reference?
- (c) Who are the members of this Committee and what are their qualifications?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) to (c). A statement giving the required information is placed on the Table of the Fouse. [See Appendix III, annexure No. 47.]

Dr. Amin: When was this Committee set up?

Shri K. D. Malaviya: This Committee submitted its report in 1950.

चीयांनयन

श्री बीरबल सिंहः
*६३५ ् श्री रघुनाय सिंहः
श्री सी० आर० इस्युनीः

क्या वित्त मंत्री यह बताने की कृपा करेंगे :

- (क) गत छः महीनों में घड़ियों के अवैध आयात के, पता लगाये गये मामलों की संख्या :
- (ख) इस प्रकार पकड़ी गई घड़ियों का मुल्य ; तथा

(ग) क्या यह तच्य है कि २२ अक्तूबर, १९५३ को केवल बम्बई नगर में ही ऐसी ५०० घडियां जब्त की गई ?

The Deputy Minister of Finance (Shri A. C. Guha): (a) and (b). A statement showing the figures is laid on the Table of the House. [See Appendix III, annexure No. 48.]

(c) No watches were seized by the Bombay Custom House on the 22nd October 1953. However, on the 20th and 21st of the same month, 3172 watches were seized by that Custom House, as a result of eight raids carried out in the town.

श्री बीरवल सिंह : क्या इस सम्बन्ध में कोई क़ानुनी कार्रवाई की गई ?

Shri A. C. Guha: Surely, further actions have been taken.

Short Notice Questions and Answers

Mr. Speaker: Now, there are Short Notice Questions. Shri B. K. Das. Absent. Next question.

Shri Tushar Chatterjea.

MUNICIPAL ELECTIONS IN CHANDERNAGORE

- †S.N.Q. 3. Shri B. K. Das: Will the Prime Minister be pleased to state:
- (a) whether the municipal elections in Chandernagore have been ordered;
 - (b) if so what are the dates fixed;
- (c) whether it is a fact that all the political parties and some leading men there have decided to boycott the elections;
- (d) what are the reasons therefor;
- (e) what steps have been taken in the matter?

MUNICIPAL ELECTIONS IN CHANDERNAGOR

- S.N.Q. 4. Shri Tushar Chatterjea: Will the Prime Minister be pleased to state:
 - (a) whether it is fact that all the